

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	STATE BANK OF INDIA VS RAMESH CHANDRA BARDIA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For Personal Guarantor/ Respondent

Mr. Mainak Basu, Adv.

Ms. Urmila Chakraborty, Adv.

Mr. P. Sharma, Adv.

For Financial Creditor S.B.I

Mr. Ramesh Ch. Prushti, Adv.

Ms. Mahuya Ghosh, Adv.

Ms. Sunita Kabi, Adv.

ORDER

1. Ld. counsel for the parties present.
2. This petition is against the same Personal Guarantor, against whom another petition has been filed.
3. Therefore, CP is **dismissed** for being not maintainable. However, we give liberty to the Financial Creditor to revive the petition in case of any settlement happening in the 'other matter'.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**